

**Central Administrative Tribunal
Principal Bench, New Delhi**

**RA No.171/2015
In
OA No.1363/2013**

New Delhi this the 10th day of November, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Union of India through
Joint Secretary (CNV & I)
Ministry of External Affairs
South Block
New Delhi – 110 011.

... Review Applicant

(By Advocate:Shri R.K.Jain)

VERSUS

Dileep Kumar Gaur
S/o Late Dr. J.C.Gaur
R/o A5/2, Sagarkunj Society
Sector 9A, Gurgaon
Presently at GH 5 & 7
Flat No.881, Pashchim Vihar
New Delhi.

...Respondent

(By Advocate:Shri Anil Singal)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter is taken up, the learned counsel appearing on behalf of the Review Applicant submits that he is not pressing the Review Application. Accordingly, the Review Application is dismissed as not pressed. No costs.

**(Dr. Birendra Kumar Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/uma/